

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1348/2024

In the matter of:

Anand Puri Govind Garh Tank Road
Resident Welfare Association

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

NDOH:- 27.03.2025

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Filed by:

New Delhi:

Dated: 24.03.2025

Delhi Pollution Control Committee

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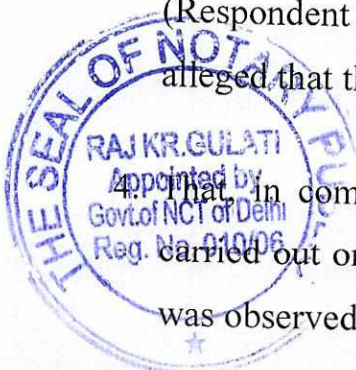
.....Respondent

ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER DATED 09.12.2024.

I, Sunil Kumar Goyal, Senior Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under :-

1. That, I am working as Senior Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. This Hon'ble Tribunal was pleased to issue notice to GNCTD, DJB, DJB, DSWA, DPCC, Delhi Park and Garden Society, DDA, The Faith Academy School, Kalindi Collage, MoEF&CC and MoWR vide order dated 09.12.2024.
3. That the grievance in this Original application is with regard to grant of lease was to the Faith Academy School (Respondent number-8) by DDA (Respondent Number-7) covering the pond and the park area. In the OA, it was alleged that the said school has destroyed the park and the pond area.

4. That, in compliance with order dated 09.12.2024, an inspection of site was carried out on 20.03.2025 by the officials of DPCC. During the inspection, it was observed that:



HL

- Pond was found to be in decent condition and were being cleaned for the tree leaves by the sweepers present in the park.
- Footpath inside the DDA park was found clean no garbage dumping or debris was observed.
- Pond and park premises has a proper boundary wall from all sides.

Photographs taken during the inspection are enclosed herewith as ANNEXURE-1.

5. That, the original terms of lease and original status of the pond/ Park is not known to answering respondent.
6. That, in view of the inspection findings, DPCC issued letter on 24.03.2025 to DDA, as the issue is related to the encroachment of the pond / Park which was leased by DDA to the school. In the letter it was directed to take action necessary action and submit action taken report directly to this Hon'ble Tribunal. Copy of the letter dated 24.03.2025 addressed to DDA is enclosed herewith as ANNEXURE -2.
7. That, in view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 24th day of March, 2025.

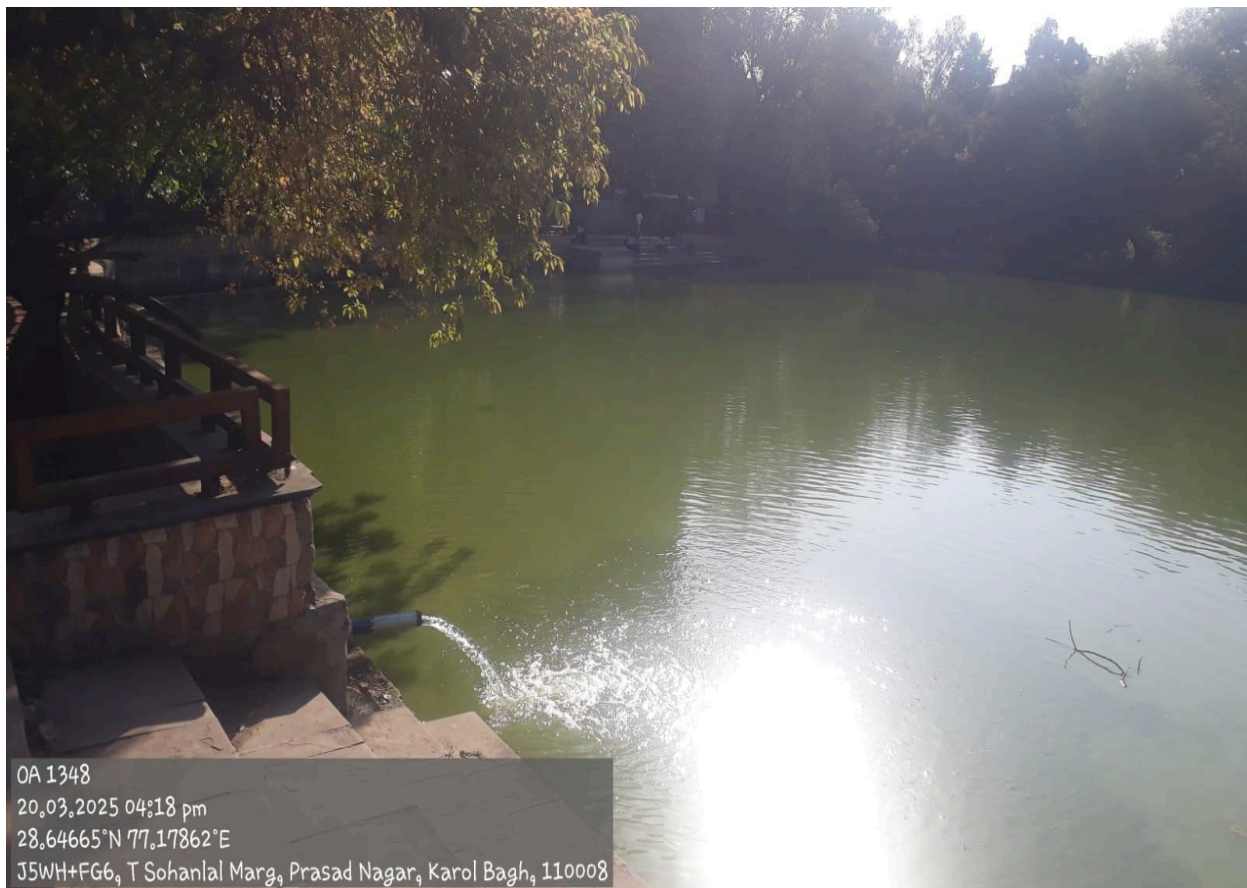


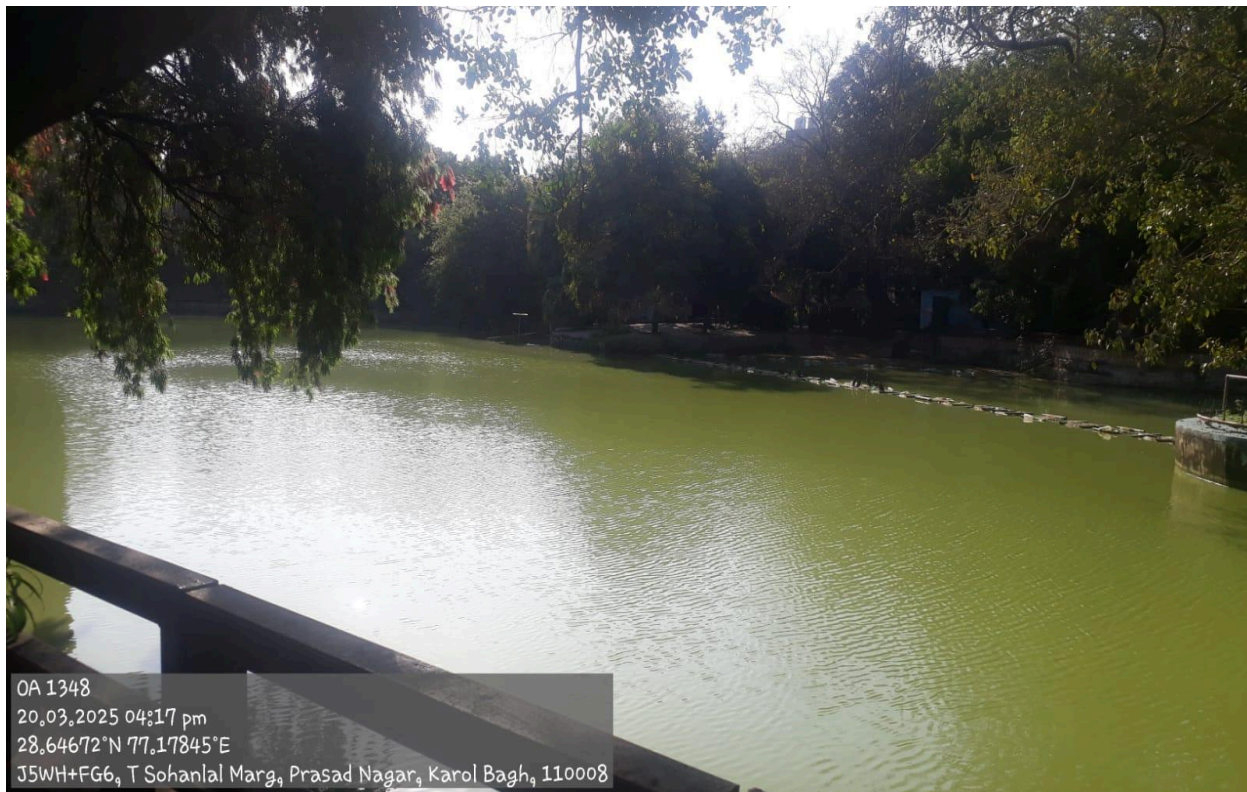

ATTESTED
NOTARY PUBLIC
GOVT. OF NCT OF DELHI


DEPONENT

24 MAR 2025

Annexure-1







OA 1348
20.03.2025 04:23 pm
28.64678°N 77.17743°E
Krishan, Block 45, East Patel Nagar, Patel Nagar, New, 110008



OA 1348
20.03.2025 04:22 pm
28.64627°N 77.17706°E
Pusa, Shop no 5, 45/1ground floor, Block 45, East Patel Nagar,
Patel Nagar, 110008









OA No 1348-2024
20.03.2025 16:12
28.64818, 77.17896
J5XH+7HC, Jheel Walking Trl, Prasad Nagar, Karol Bagh, Delhi, 110005



OA No 1348-2024
20.03.2025 16:12
28.64813, 77.17897
J5XH+7HC, Jheel Walking Trl, Prasad Nagar, Karol Bagh, Delhi, 110005



OA No 1348-2024
20.03.2025 16:14
28.64781, 77.17851
J5XH+4CJ, Prasad Nagar, Karol Bagh, Delhi, 110008



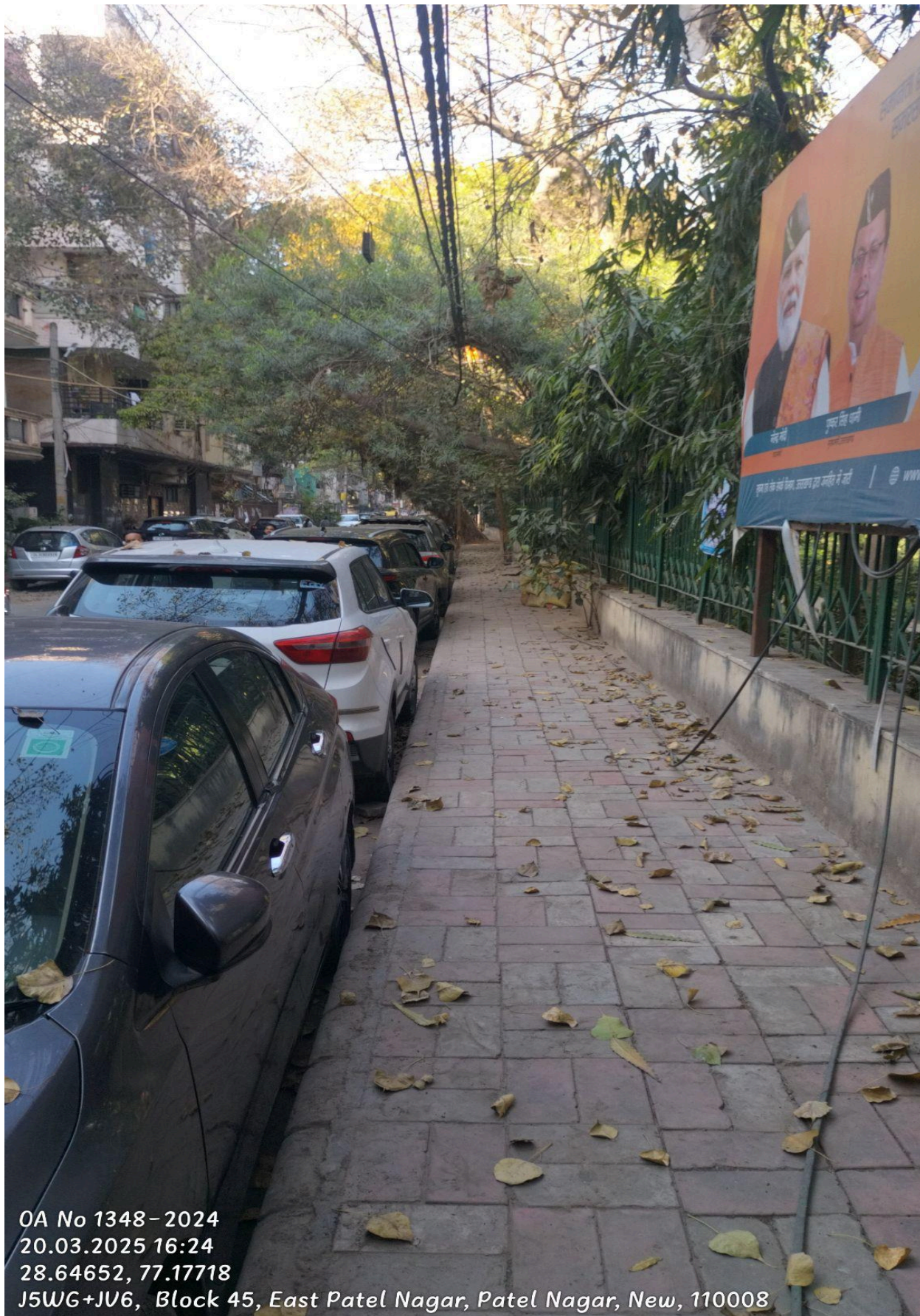
OA No 1348-2024
20.03.2025 16:15
28.64771, 77.17843
J5XH+4CJ, Prasad Nagar, Karol Bagh, Delhi, 110008



OA No 1348-2024
 20.03.2025 16:19
 28.64628, 77.17784
 Prasad Nagar, Rajendra Place, Delhi, 110008





OA No 1348-2024
20.03.2025 16:23
28.64632, 77.17711
Padma Tower 1, near BLK-Max Super Speciality Hospital, Prasad Nagar,
Rajendra Place, New 110008



OA No 1348-2024
20.03.2025 16:24
28.64652, 77.17718
J5WG+JV6, Block 45, East Patel Nagar, Patel Nagar, New, 110008



OA No 1348-2024
20.03.2025 16:25
28.64712, 77.17763
Block 47, Prasad Nagar, New, 110008

	<p style="text-align: center;">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06 Visit us at : http://dpcc.delhigovt.nic.in</p>	<p style="text-align: right;"><i>By Speed Post</i></p> 	17
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E-file No. DPCC/(10)/(10)/(124)/Leg-24/1896-99

Dated: 24/03/2025

To,
Vice-Chairman,
Delhi Development Authority (DDA)
DDA B-Block, 1st Floor,
Vikas Sadan, INA,
New Delhi-110023

Annexure-2

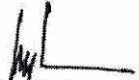
Sub: Reg. NGT Matter in OA No. 1348/2024 (IA No. 626/2024) titled "Anand Puri Govind Garh Tank Road Resident Welfare Association Vs. GNCTD & Ors"

Sir,

This is in reference to the Hon'ble NGT order dated 09.12.2024 in the subject matter cited above. The matter is regarding the petition filed by President of Anand Puri Govind Garh Tank Road Residents Welfare Association, Karol Bagh, New Delhi for the encroachment of Pond and DDA park by Faith Academy School.

As the matter is related to the encroachment of the pond which was leased by DDA to the school, you are hereby requested to look into the matter, take necessary action and submit an action taken report directly to Hon'ble NGT with a copy to DPCC.

Yours sincerely


S. K. Goyal
(SEE, CFC-VI)

Copy to:-

1. Superintending Engineer/HCC-1, Nodal Officer, Water Bodies, Delhi Development Authority (DDA), Yamuna Sports Complex, Gate No. 1, Surajmal Vihar, Delhi-110092.
2. Sh. Ranjeet Kumar, President, Anand Puri Govind Garh, Tank Road, Residents Welfare Association, Gulabon Wali Gali, Gali No. 2, Tank Road, Karol Bagh, New Delhi-110005
3. Masterfile, CFC-VI